

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF NOVEMBER-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	11
					OMP (I) Comm	4
					Misc. DJ	2
					Execution (Comm)	8
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	8
					OMP (COMM)	1
					M/DJ	1
					EXECUTION	3
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	11
					OMP (I) Comm	7
					OMP (COMM)	1
					MISC DJ	1
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	7
					OMP (COMM)	2
					EXECUTION	2
					OMP (I) (COMM)	5
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	5
					OMP (COMM)	1
					MISC. DJ	2
					EXECUTION	7

					OMP (I) (COMM)	6
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	23
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	15
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	4
					OMP (I) (COMM)	7
					OMP (COMM)	2
					MISC. DJ	3
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	7
					EXECUTION (COMM)	5
					OMP (I) (COMM)	5
					Mis DJ	2
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	33
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	9
					OMP(I)COMM	9
					EXECUTION (COMM)	6
					MISC DJ	2
					OMP(I) COMM	1
					COUNTER CLAIM	1

					OMP (I) (COMM)	38
					ARB. A (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	14
					EX (COMM)	12
					OMP(I)(COMM)	37
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	17
					OMP(I)(COMM)	40
					EXECUTION (COMM)	5
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	1
					OMP MISC. APP.	1
TOTAL						409
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	35
					TRADE MARK	6
					ARBITRATION U/S 9	16
					ARBITRATRATION U/S 34	5
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	8
					EXECUTION(COMM)	8
21			SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	21
					EX(COMM)	9
					OMP (COMM)	9
					OMP (I) (COMM)	32
					COUNTER CLAIM	1

					MISC. DJ	3
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	17
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	7
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	7
					APPLICATION U/S 151 OF CPC	1
					MISC. ARBITRATION CASE	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	31
TOTAL						220
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	9
					EX. COMM.	4
					EX. COMM. AWARD	1
					OMP (I) COMM.	107
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
				503	EX. COMM.	4
					OMP (I) COMM.	134
25			SH. SANDEEP YADAV	614	CS (COMM)	5
					EX. COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	67
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	8
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	105

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	11
					EX. COMM.	3
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	148
TOTAL						622
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	17
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	17
30	SAKET COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	24
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-13 EX-11-, MISC. DJ -o OMP (COMM)-2, OMP (I) (COM)-2, ARBA -o, RTI -o	12
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	26
					OMP(COMM)-73	3
					OMP (COMM)-78	0
					OMP (COMM)-75	0
					ARBA COMM	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	13
					OMP(COMM-73)	5

					OMP (COMM)-78	2
TOTAL						50
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	14
					MISC. DJ	4
					EXECUTION PETITION	5
					TRANSFERRED IN	1
TOTAL						24
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	12
					EXECUTION	8
					MISC.DJ CASE	3
					OMP (T)(COMM)	1
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	14
				56	EX COMM	8
					OMP (I) COMM	0
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	11
					EXECUTION	7
					MISC.DJ CASE	4
					OMP(I)COMM	1
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	8
					OMP(COMM)	3
					OMP(I) COMM	-
					Ex	6
					RBT/RESTORED	1
TOTAL						89

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	35
					OMP	98
					MISC DJ	1
					EX	12
					COUNTER CLAIM/CONTEMP PETHION	1
44			SH. VINOD YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	759	CS(COMM)	53
OMP(Comm.)/OMP (I)(Comm.)					100	
MISC DJ/RTI					5	
EX					31	
TOTAL						336
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	22
					OMP(Comm.)& OMP (Comm)	6
					EXECUTION	24
					Misc. Application DJ	4
					Review Pet/ Cont.Pet/Counter Claim	3
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	32
					OMP(Comm.)& OMP (Comm)	11
					EXECUTION	9

					MISC DJ	2
TOTAL						113
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	15
					OMP (I) (COMM.)	111
					EX COMM AWARD	4
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	7
					OMP (I) (COMM.)	116
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	20
					OMP (I) (COMM.)	96
					EX COMM AWARD	8
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (I) (COMM.)	83
					EX COMM AWARD	4
TOTAL						390
GRAND TOTAL						2267